

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person **at the Principal Seat at Bombay and its benches at Nagpur, Aurangabad and Circuit Bench at Kolhapur and High Court of Bombay at Goa that on 19th August 2025 :**

“In the First Session, Courts will be assembled after oath ceremony scheduled at 10.30 a.m. is over.”

Dated this 18th day of August 2025.

By Order

sd/-
(Anil H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.